

>Title: Reported delimitation of the Calcutta parliamentary constituency.

SHRI AJIT KUMAR PANJA (CALCUTTA, NORTH EAST): Sir, I would like to raise a matter of urgent public interest which relates to the delimitation of the Lok Sabha constituencies. An Act was passed which came into operation in June. Section 5 of that Act directs the hon. Speaker to nominate members. You have discharged your duty within two months. Five members were selected from the State of West Bengal. I have talked to some of the members and came to know that not a single meeting has been called since then. Today, one widely circulating Bengali newspaper, a reliable one, *Aaj Kal* has reported that constituencies in Kolkata, including mine, are being distributed in such a manner that Kolkata, which has four constituencies, will be limited to two. We are Members of Parliament. With the wish of the people, I have been elected for six times consecutively. I know the nook and corner of my constituency. I know the geographical and demographic pattern of my constituency. I have not been called. I wrote a letter to the Chairman of the Delimitation Commission saying that sitting Members of Parliament, not only me, all sitting Members of Parliament, are to be heard. So far as West Bengal is concerned, no meeting of these five members has been held. What is happening in respect of our respective constituencies? I am sure all other Members are also in the dark. Therefore, Sir, the five members nominated by you be at least directed that they should hear us. They are not getting any instruction from the Commission. The Government must take it up with the Commission and direction be given that sitting Members of Parliament, whose constituencies are under consideration, be at least heard.

**13.00 hrs.**